# 

		on oath as u	nder:-		
	t whichever is not applicable)				
Or Comment	a candidate set up by BTP	(na	me of the p	olitical party ) / am contr	esting as an
	pendent candidate.				
	ils of PAN and status of filing of 1				
SL No.	Names	Account (PAN)	t Number	The financial year for which the last Income-tax return has	Total income shown in Income Fax Return ( in
1.	Self	BLTA	X 3585P	2019-20	1,96,500 vs
2.	Spouse-	_	D4900C	2019-20	4,30,870.00
3.	Dependent I	1	7.00		1,2010
4.	Dependent 2				
5.	Dependent 3				
3) The	following case(s) is/ are pending as	siast me in	which cog	nizance has been taken	by the court:-
SI. C		sinst me in	which cog		by the court:-
SI. C	following case(s) is/ are pending no				by the court:-
SI. C. No.	following case(s) is/ are pending as	has taken			by the court:-
SI. (a) (a) (b) 1	following case(s) is/ are pending no Offence The details of cases where the court ognizance, Sections of the Act and d	has taken escription aken :			by the court:-

(b) Name of the Court(s), Case No. and

Date(s) of order(s):

(c) Punishment imposed :			
		-	

(5) That I give herem below the details of one assets (movable and immovable etc.) of myseli. my spouse and all dependents:

# A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	1 2 7 000 SAT SHEKABU 190	105000 000 A16-3004	9026926		
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits irreluding saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	2 BI A-CNO 2001588099 R\$. 191803 SBI ACN 11548484544 R\$.728601- Saxan Coomi Book 20251 SSI 1681 GBE-1664	54. PTT 2037-1911033			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Sunvide Savan Constru Put Utol. Rd. 175,00,000	but. Ma			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Instrument in Post office or Insurance Company and the amount	SBILIBE Policy 4. W. OVOI-	NIL			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NEL	NIL			
(vi)	Motor Vehicles/Ahrcrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1) Scools - 800001- 2) Making 19 130000 3) Chault 79000	0			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	750,000		2		

(viii) Any other assets such as value of Chims/interest	The state of the s	Revolus - 7500		1
(ix, Gross Total value	23213759	10380662		
		10 200 0 02		

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(1)	Agricultural Land Location(s) Survey number(s)	1. Misszaylis 2. Chetry 3. Benty	-			
	Area (Total measurement in acres)	708	_			
	Whether inherited property (Yes or NO)	MA	-			
	Date of purchase in case of self acquired property	NA -				
	Cost of Land (in case of purchase) at the time of purchase	MA	-			
	Any investment on the land by way of development, construction etc.	NA	-			
	Approximate Current market value	3 15 10 000 000 000 000 000 000 000 000 0				
(li)	Non-Agricultural Land Location(s) Survey number(s)	NIL	NIL			
	Area (Total measurement in sq. ft.)		_			
	Whether inherited property (Yes or NO)	-	_			
	Date of purchase in case of self acquired property	-	-			
	Cost of Land (in case of purchase) at the time of purchase		_			
	Any investment on the land by way of development, construction etc.	-	-			
	Approximate Current market value	-	-		Billing	
(iii)	(including apartments) -Location(s) -Survey number(s)	1/3rd share Chitng	-			
	Built up Area (Total messurement in sq. fl.)	15000				

	Whether inherited property (Yes or NO)	Yes	NIE
	Date of purchase in case of saif acquired property	NA	NJI
	Cost of property (in case of parchase) at the time of parchase	NA	NEL
	Any Investment on the property by way of development, construction etc.	NEL	NIL
	Approximate Current market	1,15,00000	NIL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	80 marta 2) Mirseby 3\ Putma	NIL
	Area (Total measurement in	2350394	NZL
	Ballt up Area (Total measurement in sq. ft.)	500059 H	NIL
	Whether inherited property (Yes or NO)	Yes yes	MLL
	Date of purchase in case of self acquired property	NA NA 16.04.2016	NEL -
	Cost of property (in case of purchase) at the time of purchase	ומטפט.מט.	NIL
	Any Investment on the land by way of development, construction etc.	NEL	NIL
	Approximate Current market value	130000	
(v)	Others (such as interest in property)	NIL	NIL
(vi)		3920000	NEC

# (6) I give kerein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fl Amount outstanding Nature of loan	SBI videm Mandal 459448 Dena Bank 1452018	Sun-v & saran 40 put 44 5308		Biran State Eduction 27835	
S. Inches de Allen	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan	NEL	NEC			

	Any other liability			
	Grand total of liabilities	4666564	42465308	1278351
(ii)	Dues to departments dealing with government according			
	Oues to departments dealing with supply of water			
	Dues to departments dealing with supply of electricity			
	Dues to departments dealing with supply of telephones/mobiles			
	Dues to departments dealing with government transport (including aircrafts and inclicopters)			
	Income Tax Dues			
	Wealth Tax Dues		1000	
	Service Tax Dues			
	Municipal /Property Tax Dues			
	Sales Tax Dues			
	Any other dues			
	Grand total of all Govt. dues			

#### (7) Details of profession or occupation:

a. Self.....

b. Spouse .....

#### (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. KRISHNA KUMAR
2.	Full postal address	Will- Bancuta, P.S-Pansa, Disti-Sanan Chappa, Pia-241215
	Number and Name of the constituency and state	120, Stornow Legislative Assembly
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhanati x4 Jants Parts
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	MENTE 09

		urt (s) have taken cognizan	Cet			MIN			
5.		N af				or for which la		T. yes	Hocome Shown
			PKSSOSP		1	2019-20		93	16 200
			1 PD 4900	-		2019-20		_	00 876
	(0)	Dependents		-		ALC: NO		-	
6.		Details	of Assets and	Lisbil	itie	s in rupees	-	-	
		Description	Self	Spous			Depende	ent-II	Dependent-III
4.		Moveable Asset (Total value)	23013759	10380	2				
B.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	40 00000	-					
	(ii)	Approximate Current Market Price of Asset (Total Value)	-	-					
7		Liabilities		Name of		william to the		100	C TO LOS OF
		(i) Government dues (Total)							
		(ii) Loans from Bank, Financial Institutions and others (Total)							
3.	(	ghest educational qualific Matriculation T Birm Nationa Give details of School / Un urse) (Name of the School	Jung Into	tion wit	th f	ull form of the	certificat	c/ dip	oma/ degree

## VERIFICATION

best of my knowledge and beli- declare that: (a) there is no case of conviction	to hereby verify and declare that the ef, no part of it is false and nothing in or pending case against me other the tents do not have any asset or liabilities.	material has been concealed there than those mentioned in items 3 a	from, I further and 4 above:
Verified at PaAne	this the 15t	day of APril	201,2.]
		5	- Fren

DEPONENT

C.N. 120

3-14-12

(2)144)

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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.